GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA UNSTARRED QUESTION NO.3452

TO BE ANSWERED ON MARCH 24, 2022

STREET VENDORS ACT

NO. 3452 SHRI PARVESH SAHIB SINGH VERMA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:-

- a) the progress of registration of street vendors under the Street Vendors Act, 2014 in Delhi as on 2021;
- b) the details of progress made for carrying out vendor surveys, forming Town Vending Committees (TVC) and notifying vendors zone / market, State-wise;
- c) the progress being made in amending Sections 283 and 431 of the Indian Penal Code, Section 34 of the Police Act to further streamline the provisions of the Street Vendors Act, 2014;
- d) whether the Government has considered revisiting the ceiling on the number of street vendors at 2.5 percent of the population of the city, town, zone or ward and if so, the details thereof; and
- e) if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI KAUSHAL KISHORE)

- (a): As reported by NCT of Delhi, so far, a total of 72,457 street vendors have been identified.
- (b): Statement is attached at Annexure-I.

- (c): There is no such proposal.
- (d)&(e): There is no proposal for revisiting the norm mentioned in the Act. The Act provides that the plan for street vending shall ensure that all existing street vendors identified in the survey, subject to a norm conforming to two and a half per cent of the population of the ward, zone, town or city are accommodated. Further, where the number of street vendors identified are more than the holding capacity of the vending zone, the TVC shall carry out a draw of lots for issuing the certificate of vending for that vending zone and the remaining persons shall be accommodated in any adjoining vending zone to avoid relocation.

ANNEXURE-I REFFERED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 3452 FOR ANSWER ON 24.03.2022

Numbers of Street Vendors identified, Town Vending Committees (TVCs) constituted and Vending Zones notified

S.No.	State/Union Territory	Street	TVC	Vending
		Vendors	constituted	Zones
		Identified		notified
1	Andaman and Nicobar Islands	676	1	0
2	Andhra Pradesh	2,56,926	110	671
3	Arunachal Pradesh	7,605	21	20
4	Assam	54,984	97	104
5	Bihar	1,56,965	142	64
6	Chandigarh	10,930	1	46
7	Chhattisgarh	1,06,520	156	65
8	Dadra and Nagar Haveli&	2,928	2	0
	Daman and Diu			
9	Delhi	72,457	27	0
10	Goa	2,881	14	26
11	Gujarat	3,21,406	163	0
12	Haryana	1,17,028	81	0
13	Himachal Pradesh	6,486	52	0
14	Jammu and Kashmir	31,777	74	17
15	Jharkhand	71,923	50	0
16	Karnataka	2,65,477	277	67
17	Kerala	23,154	93	2
18	Ladakh	427	0	0
19	Madhya Pradesh	7,04,587	378	2,080
20	Maharashtra	5,84,416	257	1,509
21	Manipur	15,698	27	13
22	Meghalaya	1,764	6	0
23	Mizoram	3,960	6	139
24	Nagaland	4,302	12	24
25	Odisha	80,841	114	145
26	Puducherry	3,144	5	24
27	Punjab	1,49,215	163	241
28	Rajasthan	1,93,568	189	1,055
29	Sikkim	0	7	0
30	Tamil Nadu	3,09,449	664	889

31	Telangana	5,02,233	141	33
32	Tripura	8,666	20	59
33	Uttar Pradesh	8,49,108	651	3,047
34	Uttarakhand	26,483	78	70
35	West Bengal	673	92	0
	Total	49,48,657	4,171	10,410
